

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance: Mr. Dhruv Shukla, Advocate for the Complainant.

None for Respondent.

11.12.2018

Case was called out in compliance of Hon'ble Bench order dated 29.10.2018. Mr. Dhruv Shukla, Advocate for the Complainant is present. No one appeared on behalf of the Respondent.

Mr. Dhruv Shukla stated that in compliance of order dated 29.10.2018, a date may be fixed for examination and cross-examination of the witnesses. Further, he moved an application stating that he will communicate the next date to the Counsel for the Respondent.

List the matter before the Hon'ble Bench on 14.12.2018 for orders.

[Peeush Pandey]
Registrar